

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4864
TO BE ANSWERED ON 31ST MARCH, 2017**

NATIONAL CENTRE FOR DISEASE CONTROL

4864. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to strengthen the existing branches and set up new branches of National Centre for Disease Control;
- (b) whether any MoU has been signed between the Ministry and the State Government of Gujarat in this regard;
- (c) if so, the details thereof; and
- (d) the time by which it would be functional?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): Yes. A proposal to “establish 30 branches (including 8 existing branches) of the National Centre for Disease Control (NCDC) in all States and in one UT of India” with a total outlay of Rs.367.60 crore was approved on 24.04.2015. These branches will be established in phased manner, as per the availability of land, to be made available free of cost by the respective States/UT. While establishing the branches, priority will be given to the States where lab/rapid response facilities to respond to outbreak/public health emergencies are inadequate.

All State Governments including Gujarat have already been requested to provide approximate 2-3 acres of land free of cost for setting up of NCDC branch.

(b): No.

(c): Does not arise.

(d): No time frame can be fixed for setting up the NCDC branch in the State. This depends on suitable land being made available by the State Government for the purpose besides the availability of resources being available in budget during the year.

.....